

In the High Court of Judicature, Bombay.

Sund day, the *31* day of *January* 186*2*.

SPECIAL APPEAL No. *871* of 186*4*.

Babaji bin Naikos and Tanya
bin Jayram and Appa bin Mahatras } Appellants
Satara District (Original Defendants)

versus

Shekoo bin Dhooroo } Respondent
The Satara District (Original Plaintiff)

Rs. *4-8-4*

The claim in the Original Suit was to *recover possession of some*
lost land

In Appeal No. *170* of 186*4* the *Judge*
of the District of *Satara* at *Satara* confirmed
the Decree of the *Moofat-Nathoo* who *did decree in favor of*
the Plaintiff

A Special Appeal was preferred in the High Court on the grounds that (1) *There has*
been an error in law in the procedure of
the case which has produced error in
the decision of the case upon the
merits

merits in that

(A) The Court laid down a wrong issue vizt. "whose name is entered as holder of this land and has had possession under this?"

(B) The Court below held the title to the land to rest upon the entry in the Revenue Books.

(C) The onus of proof has been thrown upon the wrong party.

The Court confirm the decree of the D^c with costs on Sp^t App^t.

Abraham Forbes,
Att^y Gen^l

MEMORANDUM OF COSTS incurred in Special Appeal No. 8/11

of 1864 against the decision of the Judge of the District of Satara and disposed of on the 31st January 1865 by confirming the same with costs

BY THE APPELLANT—

IN THE DISTRICT.

In the Moonseiff's Court

In the Judge's Court

7	13	✓
2	129	✓
	9	14

IN THIS COURT.

Stamp for Memorandum of Special Appeal

Stamps for copies of Decree and Judgment

Stamp for Vukalutnama

Stamp of an application to enter the name of the Appellant's heir

Batta for Process and Postage

Sectioner's Fee

Vukeel's Fee

1	"	✓
2	"	✓
2	"	✓
1	2	✓
"	12	✓
"	"	3
	6	14

Rupees.... 16. 12 3. ✓

BY THE RESPONDENT—

IN THE DISTRICT.

In the Moonseiff's Court

In the Judge's Court

14	10	3
1	"	3
	15	10

IN THIS COURT.

Stamp for Vukalutnama

Vukeel's Fee

"	"	"
"	"	"

Rupees.... 15 10 6. ✓



[Signature]

[Signature]
Registrar

The 31st day of January 1865
For Sealer